

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH , NEW DELHI**

(Through Video Conferencing)

Original Application No.197/2017(WZ)

Vanshakti & Anr.

--- Applicants

Versus

**Municipal Corporation of Greater
Mumbai & Ors**

--- Respondents

**3rd Quarterly Report on behalf of MPCB in compliance of the
Hon'ble NGT order dated 14/10/2020**

The Vanshakti & Anr have filed an Original Application bearing No.197/2017 against MCGM & Ors before the Hon'ble National Green Tribunal regarding discharge of untreated waste from the storm water drains (nallas) directly into the sea, creeks, coastal wetlands and beaches in Mumbai.

In compliance of the Hon'ble NGT Order dated 14/10/2020, a 3rd Quarterly Report is as under :-

Sr. No.	Directions issued by MPCB in compliance of Hon'ble NGT Order dtd.14/10/2020	Present Status	Compliance
1.	Bioremediation and/or phytoremediation or any other remediation measures for treatment	As per information submitted by MCGM following work are under process. There are 95	MCGM has not stopped total discharge of untreated

<p>of sewage water if not taken by the Municipal Corporation, compensation at the rate of Rs. 5 lakhs per month per drain is to be deposited with the CPCB by the Municipal Corporation. This, however, is not to be taken as an excuse to delay the installation of STP or not doing anything and discharging the untreated water into the water bodies.</p>	<p>SWD Drains, Nallas which carries Waste Water.</p> <p>(i)MCGM has diverted Part dry weather flow of LPG nalla to Worli waste water treatment plant and also planned to take the entire dry weather flow in proposed work of augmentation of Worli waste water treatment facility.</p> <p>(ii) Dry weather flow of Haji Ali Nalla is diverted to sewer network.</p> <p>(iii) 42 SWD drains/ Nalls which are connecting to the 3(three) rivers where rejuvenation work of rivers namely Dahisar, Poisar and Mithi is undertaking and is expected to be completed between 2021 to 2025.</p> <p>(iv) For 48 SWD drains which are connecting to creek and sea, tendering work is in process to</p>	<p>sewerage into creek and sea through local drains. As per directions issued by the Hon'ble NGT, MCGM has not submitted Environment Compensation.</p> <p>Being aggrieved by the NGT order, MCGM has filed Civil Appeal bearing No.923/2021 before the Hon'ble Supreme Court.</p>
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		<p>appoint the consultants for suggestion to bioremediation and/or phytoremediation or any other remedial measures for treatment of sewage water flows and technology for removal of floating material in the storm water drains.</p> <p>(v) Above three rivers are covered under River Rejuvenation project.</p>	
2	<p>Where the operational deficiencies of the existing STPs has not been rectified and untreated is being discharged into the water bodies, the environmental compensation at the rate of Rs. 10 lakhs per month per STP be deposited to the CPCB.</p>	<p>MPCB has monitored the existing 08 operational STPs monthly during December, 2020 to June 2021 and collected the JVS of parameters such as pH, BOD, Suspended Solids, Oil & Grease, Copper, Lead, Nickel, Mercury, Zinc, Total Chromium and Percentage Sodium in inlet and outlet of the said STP's. Month-wise monitoring results of the said 08 STPs and</p>	<p>(i) As per analysis report of December 2020, STPs located at Colaba, Worli, Bandra, Charkop results were within prescribed limits and STPs located at Varsova, Malad, Bhandup and</p>

		standards of the said monitored parameters are prescribed as per Consent to Operate (CTO) granted by MPCB.	<p>Ghatkoper results were exceeding prescribed limits.</p> <p>(ii) As per analysis report of January 2021 to June 2021, STPs located at Colaba and Charkop results were within prescribed limits and STPs located at Worli, Bandra, Varsova, Malad, Bhandup and Ghatkopar results were exceeding prescribed limits.</p>
3	With regard to the situation where works with regard to STP, sewerage network and	Out of existing operational 8 STPs, only 1 STP at Colaba is consistently complying	-As informed by MCGM, they are having 2024 km sewer line,

<p>its connectivity not yet started, the Mumbai Municipal Corporation has to pay an environmental compensation at the rate of Rs. 10 lakhs per month per STP, sewerage network and its connectivity after 31.12.2020 for the delay in setting up of the same. It will be open to the Municipal Corporation to recover the said amount from the erring officers/contractors.</p>	<p>and 1 STP at Charkop is being intermittently reported complying. MCGM has proposed to upgrade 6 STPs viz., Worli, Bandra, Varsova, Malad, Ghatkopar and Bhandup. However, upgradation works of these STPs is expected to complete in next 4 to 6 years.</p> <p>At present, MCGM has commissioned sewer network of 2024 KM, which serves about 84 % of the developed area and 68.15% population of the Greater Mumbai. MCGM is committed to provide 100% sewerage connectivity to citizens and had therefore commenced the Mumbai Sewerage Improvement Program (MSIP) from 2016-17.</p> <p>Under Component-I of MSIP, it is planned to</p>	<p>which serves 68.15% population of the Greater Mumbai (about 84% of the developed area).</p> <p>- The work of new sewer lines in the remaining areas is in progress and some work yet to be awarded. The expected completion of planned sewer line laying work is between 24 to 36 months after awarding the work. MCGM is implementing the sewerage infrastructure development plan so as to provide 100% sewer</p>
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		<p>lay/upsized sewer on existing developed DP roads/ Municipal Road of 93.68 KM length.</p> <p>The work of 41 nos. of sewer lines covering length of 15.50 KM (16.55%) are completed. At present works of 89 sewer line covering length of 51.154 KM (54.60%) are in progress. Further, work of 11 nos. of sewer line covering length of 6.786 KM of sewer lines (7.24%) will be commenced shortly. The estimation & tendering of 23 works of covering length of 7.89 km (8.42%) length of sewer lines are in progress. The balance work of 18.56 KM (19.81%) length of sewer line will be proposed in the year 2022-23 & in the year 2023-24 after the completion of above</p>	<p>connectivity under Mumbai Sewerage Improvement Program (MSIP), which will require 4 to 5 years' time for completion.</p> <p>-It is observed that MCGM has not submitted time-bound action plan for completion of various components of works.</p> <p>-As per the submission of MCGM, it will require 4 to 5 years' time for completion of work.</p>
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		<p>referred downstream side works to establish connectivity of sewer line. It is planned to achieve the target of 93.68 Km. under this component by the year 2023-2024.</p> <p>- Under Component II of MSIP: It consists of laying sewer lines along 143.19 Km. length of D. P. Roads which are at present un-developed / encroached. The same can be developed in S.R.A. layouts after removal of encroachment. As on date, the permission to lay sewer lines along proposed D.P. roads of about 7 KM length had been issued to developers/ authorities. Additional permissions will be issued as and when the proposal for development of Slum</p>	
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	<p>Redevelopment schemes will be received to MCGM.</p> <p>- Under Component III of MSIP: It is to intercept Dry Weather Flow (DWF) from the various rivers that finds its way into the sea thereby polluting seashores. Accordingly, services of private consultants have been hired to design and to develop phase wise action plan to intercept DWF by providing and laying sewer line along the bank of rivers and erecting waste water treatment plant to treat the anticipated sewage flow.</p> <p>- In conformity with drainage zones and sewerage infrastructure development plan so as to provide 100% sewer connectivity is being</p>	
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		implemented under Mumbai Sewerage Improvement Program (MSIP). It will require 4 to 5 years' time for completion.	
4	<p>Remedial measures submitted by Divisional Forest Officer of Maharashtra PCB is accepted and Municipal Corporation of Greater Mumbai is directed to ensure the compliance and execution of the report submitted by the Joint Committee”</p> <p>Municipal Corporation of Greater Mumbai should ensure the mangrove area is kept to plastic free zone. It is recommended to install Trash Boom or Trash Trap for collection of floating plastic and other wastes & its disposal.</p>	<p>(a)MCGM is in process of installation of Back Rack screen, which are used to solve the problems with regards to filtering, separation and screening of heavy and big size solid material, at existing Storm Water Pumping station viz.</p> <p>1) Love grove SWPS (back Rack screens)- 40% work completed & the operation of screens will commence from May 2022.</p> <p>2) Irla Nalla SWPS (Back Rack screens)- 70% work completed & the operation of screens will</p>	<p>MCGM has taken measures to protect the mangroves from plastic and other solid waste. However, for completion of this work, next 2 or 3 years are required.</p>

<p>All sewage should be treated at the source and then release into Creek via streams. This will be taken up by Municipal Corporation of Greater Mumbai for implementation. It will be the responsibility of Municipal Corporation of Greater Mumbai to ensure proper functioning of treatment plants & release treated sewage water to the Creek.</p> <p>Natural steams used as sewage canals should be stopped immediately and restoration should be carried out to recover the beauty of mangroves of Mumbai and adjoining Thane District.</p>	<p>commence from May 2022.</p> <p>3)Haji Ali SWPS-Tender process is in progress for installation of back rake screen and the work will be completed by May 2023.</p> <p>4)Cleavel and Bunder SWPS-Tender process is in progress for installation of back rake screen and the work will be completed by May 2023.</p> <p>5)Britania SWPS-Tender process in progress for installation of back rack screen and the work will be completed by December 2023.</p> <p>6) The work of installation of Front Rack screens at Mogra</p>	
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		<p>Nalla and Mahul Nalla are proposed in the tender for Mogra and Mahul Storm water pumping station and expected to be completed in year 2024.</p> <p>7) MCGM has issued work order for installation of Mechanical Trash Booms attached with Conveyor System at Gazdhar Bandh Nalla, Main avenue Nalla, Mogra Nalla, Oshiwara River, Poiser River, Dahisar River, Vakola River, Mithi River Nature Park, Mithi River BKC Bridge and the work is expected to be completed by January 2022.</p>	
5	The report submitted by IIT Mumbai for MTHL project regarding	The Board has issued directions to MCGM and Navi Mumbai Municipal	Time bound action plan is awaited from

<p>pollution level is accepted. The respondent and the Municipal Corporation are directed strictly to comply and execute it and a time bound action plan be implemented. The technology which has been suggested by IIT Mumbai should be implemented by Municipal Corporation of Greater Mumbai, Navi Mumbai Municipal Corporation on priority basis. For the protection of mangroves, the direction issued from the Bombay High Court in Writ Petition No. 87 of 2016 as mentioned above must be strictly followed. The provision as contained in the Wetland (Conservation and Management)</p>	<p>Corpn. vide letter dtd.9/12/2020 and directed to comply with the directions issued by the Hon'ble NGT vide order dated 07/10/2020.</p>	<p>MCGM, MMRDA and Navi Mumbai Municipal Corpn. The Office of Divisional Forest Officer, Mangroves Cell, Forest Department, Govt. of Maharashtra vide letter dated 23/09/2021 submitted that prominently visible boards are put up at sites vulnerable to such activities cautioning persons about the fact that such dumping is prohibited in mangrove reserved forests. In case of</p>
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	Rules, 2017 must be complied with.		violation, Mangrove Cell Authorities arrest the offenders and seized their vehicles used for dumping. The offences are registered under Section 26 of the Indian Forest Act, 1927. Encroachments on mangrove reserved forest is removed by the Mangrove Cell etc.
6	Respondent no. 1 is directed to implement the Maharashtra Non-biodegradable Garbage (Control) Act, 2006 and to install nets in sewage storm water discharge drains to stop sewage solid waste from entering the sea along with the solid waste and	MCGM provides services of cleanliness of toilets at beaches. MCGM has proposed to provide 27 nos. of toilets with 189 no. of seats. Tendering for the same is under progress. Mobile Toilet Unit consisting of 3 seats for Gents, 3 seats for Ladies	Partially complied.

<p>to ensure that no untreated water being discharged into the sea level. Respondent no. 1 is also directed to install mobile public toilets after identifying the areas close to beaches where open defecation is rampant.</p>	<p>and 1 seat for Handicapped is proposed. Proposals are under process. Time target is 6 months In MCGM jurisdiction, at 323 locations 468 nos. of receptacles are placed for deposition of non-biodegradable garbage, which are regularly attended. During the period of 1st January 2020 to 31st March 2021, the no. of cases registered for the offence of throwing garbage in Nallas is 1789 nos. and fine of Rs.7,86,400/- is recovered.</p> <p>MCGM have deployed 96 nos. of vehicles exclusively to collect dry waste which is transported to 46 nos. of Dry Waste Segregation Centres. The dry waste is segregated into different types of dry waste such as</p>	
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		plastic, metal, glass etc. The segregated plastic is sent to the waste recyclers by the sansthas operating these Dry Waste Segregation Centres.	
7	The pipelines which are directly releasing domestic sewage in the water bodies, creeks and wet land without treatment must be removed or connected to the STP.	MCGM has planned to provide 100 % sewer connectivity, which will require 4 to 5 years for completion.	MCGM has planned to provide 100 % sewer connectivity, which will require 4 to 5 years for completion
8	According to the parameter laid down and calculation as mentioned above, the BMC is liable to pay environmental damage for discharge of untreated sewage water into the water bodies at the rate of Rs. 4.25 crores per month and arrears of Rs. 29.75 crores. The BMC is	MCGM has not submitted compensation.	MCGM has informed that, being aggrieved by the Hon'ble NGT order, they have filed Civil Appeal bearing No.923/2021 before the Hon'ble Supreme Court

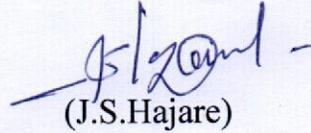
	<p>directed to pay the amount of Rs. 29.75 crores to the account of CPCB within 30 days from today and ensure to regularly pay Rs. 4.25 crores per month till the bio-remediation or phytoremediation measures are taken by the authorities concerned. If remediation or treatment of the water of sewage water is taken, it will be reduced at the rate of Rs. 5 lakhs per month per drain systematically.</p>		
9	<p>The BMC is further directed to ensure that there should not be any water logging during the rainy seasons and the sewage line or water connection which are discharging the water from the city must be regularly monitored so</p>	<p>MCGM has taken precaution to avoid water logging during the rainy seasons.</p> <p>It is submitted that out of total identified about 386 flooding spots, out of which about 171 flooding spots are already tackled, where no major flooding</p>	<p>As reported, MCGM has taken precaution to avoid water logging during the rainy seasons. However, it needs some more time for completion of entire work.</p>

<p>that there should not be any blockage in the flow of the water.”</p>	<p>was observed in monsoon 2020. Out of remaining 215 flooding spots, 100 flooding spots are tackled before monsoon of 2021. Remaining 115 flooding spots are planned to be tackled by May 2022.</p> <p>Tendering process for Mogara SWPS is completed. LOA is issued on 10.08.2021 and work will be completed within 20 months (excluding monsoon).</p> <p>The land required for Mahul SWPS belongs to Salt Commissioner and the process of taking over the land is in process.</p> <p>Respondent Corporation has hired Consultancy services for planning, designing, preparation of bid documents for SWD works for abating flooding at location viz. Hindmata Cinema Junction in F/South ward,</p>	
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		Gol Deval, Alankar Cinema, Alibhai Premji Marg, Mumbai Central and flooding spots in C, D and E ward.	
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For & on behalf of Maharashtra
Pollution Control Board,



(J.S.Hajare)

I/c.Regional Officer-Mumbai

Place : Mumbai
Date : 06/10/2021